Annexure – 4
Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry; Date of commencement of CIRP: 21/02/2022; List of creditors as

on: 17/03/2023

unsecured financial creditors (other than financial creditors belonging to any class of creditors) $(Amount\ in\ {\bf \columnweights})$

Sl.	Name of	Details of claim received		Details of claim admitted					Amount	Amount of	Amount of	Amount of	Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		voting share in	of contingen t claim	any mutual dues, that may beset- off		claim under verification	
1	Marzook K N	08.03.2022	5,84,69,427.70	74,42,939.18	Unsecured financial creditor	Nil	Yes	0%	Nil	Nil	5,10,26,488.52		Part of claim not admited for want of documents to substantiate the claim. Proof submitted for 44,00,000.
2	A2Z Sanitary Wares	23.05.2022	10,24,548.00	-	Unsecured financial creditor	Nil	Nil	0%	Nil	Nil	10,24,548.00		The claim is not admited for want of documents to substantiate the claim.
	Total		5,94,93,975.70	74,42,939.18							5,20,51,036.52		

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